

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

STARRED QUESTION NO:155  
ANSWERED ON:02.12.2005  
CENTRAL EXCISE DUTY  
Saroj Shri Tufani

**Will the Minister of FINANCE be pleased to state:**

- (a) whether recovery of central excise duty has fallen in the country especially in the North Eastern States;
- (b) if not, the total recovery of central excise duty in the first six months of the current financial year in the North Eastern States, State-wise;
- (c) whether the regional excise department has fixed the target of recovery;
- (d) if so, details thereof; and
- (e) the extent to which the target has been achieved?

**Answer**

FINANCE MINISTER (SHRI P.CHIDAMBARAM)

(a) No, Sir

(b) Central Excise revenue realization for the period April-september, 2005 from Shillong Zone consisting of Assam, Meghalaya, Nagaland, Tripura, Mizoram, Arunachal Pradesh and Manipur was Rs. 1176 crore (provisional). State-wise revenue realisation of Central Excise duty is not collected and compiled.

(c),(d)&(e) The target for collection of Central Excise revenue for Shillong Zone for the year 2005-06, actual collection for the period April-September, 2005 and the percentage of realization of the target assigned are as given below:

Target 2005-06	Revenue realized during 2005-06 (April-Sept) #	% of Target realized
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2700	1176	43.60
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#Provisional